

(b) if so, the details of such banks alongwith the proposal for reorganisation;

(c) the accumulated loss of these banks during the last three years;

(d) whether the Government have enquired into the affairs of these banks to find out the reasons for their deteriorated financial position; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) No, Sir.

(b) to (e) Do not arise.

Restructuring of NABARD

3311. SHRI DINSHA PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether the Government are contemplating restructuring of National Bank for Agricultural and Rural Development (NABARD);

(b) if so, the details thereof; and

(c) the action proposed by the Government to accelerate private investment in NABARD?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) to (c) In view of the need to strengthen National Bank for Agriculture and Rural Development (NABARD) for improving, inter-alia, increased ground level flow of agricultural credit, it has been considered necessary to enhance the share capital of NABARD from Rs. 500 crores to Rs. 2,000 crores over a period of five years. For meeting necessary statutory requirements in this regard, it would be necessary to amend to NABARD Act, 1981 for enhancing its authorised share capital to Rs. 2,000 crores. Further, the role of NABARD as a principal agency in the field of rural credit needs to be strengthened. For this purpose, NABARD has decided to set up a Board of Financial Supervision for rural financial institutions. With growing liberalisation of the financial markets, it is necessary to equip NABARD to play its role as a catalyst for rural lending and leader of rural credit institutions. For this purpose, it is proposed to amend the NABARD Act to remove restrictions on NABARD's capability to raise resources through the market, develop new instruments of lending and to enable it to invest its surpluses in such instruments as may be approved by Government.

P.M.R.Y.

3312. SHRI PARASRAM BHARDWAJ:
SHRI MANIKRAO HODLYA GAVIT:
SHRI ANAND RATNA MAURYA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal for providing

more opportunities of jobs for educated youth under the Prime Minister's Rozgar Yojna during the Ninth Five Year Plan; and

(b) if so, the details thereof alongwith the role of banks as well as the State implementing agencies in this regard?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) Yes, Sir. A proposal has been made for providing more self employment/job opportunities under PMRY during the IX Five Year Plan. Once the IX Plan is finalised, the proposal shall be firmed up.

Corporate Sectors Borrowings

3313. SHRI MADHAVRAO SCINDHIA: Will the Minister of FINANCE be pleased to state:

(a) whether the corporate sector borrowings from banks have been declining; and

(b) if so, the details thereof and how far it is attributable to decline in industrial growth rate?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) and (b) Reserve Bank of India (RBI) have reported that the net non-food credit of all scheduled commercial banks showed a subdued growth of Rs. 14,395 crore (5.9%) during the current financial year (upto January 31, 1997) as compared with an increase of Rs. 31,615 crore (15.9%) in the corresponding period of the previous year. The growth in net non-food bank credit during the current financial year has, however, to be viewed in the context of very large increase in net bank credit in the two preceding years. The outstanding non-food credit of all scheduled commercial banks increased by 59.1 per cent (Rs. 90,713 crore) to Rs. 244,224 crore between March 18, 1994 and March 29, 1996.

In viewing the growth of bank credit, the growth in total flow of funds to the commercial sector from banks and non-banks also needs to be considered. The total flow of funds to commercial sector both from banks and non-banks sources amounted to Rs. 67,956 crore upto January 31, 1997 as compared with Rs. 73,929 crore in the corresponding period of 1995-96.

[Translation]

Supply of Coal to Damodar Valley Corporation

3314. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of COAL be pleased to state:

(a) whether the Damodar Valley Corporation have demanded the Coal India Limited for supply of 5 metric tonnes of coal for setting up of power plant having 1000 megawatt capacity in Maithan Right Bank;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?